



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/148/ (IB)/2017
NAME OF THE PETITIONER(S) : POONAM ENTERPRISES
NAME OF THE RESPONDENT(S) : SESHASAYEE PAPER & BOARD LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	T.K. Bhaskar Vikram P Jain	Counsel for Respondent	
2.	M. A. Mudimannan	Counsel for Petitioner	

ORDER

Counsel representing both the parties are present and submitted that the parties have settled the matter between them and sought time for filing a joint memo to that effect. Time extended at request. Put up on 29.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)